



WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 06.11.2017 To 10.11.2017				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
1-5.	E/55685-55689/2014	FO/56942-56946/2017	11/10/2017	09/11/2017
2.	E/4020/2010	FO/56954/2017	09/10/2017	09/11/2017
3.	E/51196/2015	FO/56955/2017	09/10/2017	09/11/2017
4.	E/50499/2016	FO/56958/2017	09/10/2017	09/11/2017
5-6.	E/52651, 52687/2015	FO/56959-56960/2017	09/10/2017	09/11/2017
7-10.	E/55717-55719/2013 & E/55774/2013	FO/56977-56980/2017	09/10/2017	09/11/2017
11-13.	E/51819, 51868/2015 & E/51644/2016	FO/56986-56988/2017	10/10/2017	09/11/2017
14-17.	E/1763,1828-1829,2141/2012 IN E/CO/4378/2012	FO/56981-56984/2017	09/10/2017	09/11/2017
18.	E/53086/2016	FO/56989/2017	09/10/2017	09/11/2017
19-22.	E/3677-3680/2012	FO/56991-56994/2017	09/10/2017	09/11/2017
23-27.	E/1493-1497/2006	FO/56996-57000/2017	09/10/2017	09/11/2017
28.	E/53505/2014	FO/57011/2017	09/10/2017	09/11/2017
29.	E/53613/2014	FO/57029/2017	10/10/2017	09/11/2017
30-31.	E/50818/2015 & E/53456/2014	FO/57035-57036/2017	10/10/2017	09/11/2017
32.	E/54397/2015	FO/57044/2017	10/10/2017	09/11/2017
33.	E/50160/2014	FO/57071/2017	11/10/2017	09/11/2017
34-38.	E/51014-51018/204	FO/57072-57076/2017	10/10/2017	09/11/2017
39.	E/50280/2016	FO/57105/2017	11/10/2017	09/11/2017
40-42.	E/3825,3827-3828/2012	FO/57106-57108/2017	11/10/2017	09/11/2017
43-45.	E/53545/2015 & E/53611/2015 & E/51814/2016	FO/57159-57161/2017	18/10/2017	09/11/2017
46-49.	E/50452-50455/2016	FO/57112-57115/2017	12/10/2017	10/11/2017
50.	E/50279/2016	FO/57116/2017	12/10/2017	10/11/2017
51.	E/COD/50582/2017 IN E/50582/2017	FO/57119/2017	13/10/2017	10/11/2017
52.	E/COD/50596/2017 IN E/51226/2017	FO/57120/2017	13/10/2017	10/11/2017
53.	E/51843/2015	FO/57123/2017	17/10/2017	10/11/2017
54.	E/53171/2016	FO/57124/2017	17/10/2017	10/11/2017
55.	E/50113/2016	FO/57125/2017	17/10/2017	10/11/2017
56.	E/53089/2016	FO/57126/2017	17/10/2017	10/11/2017
57.	E/CO/50975/2016 IN E/50510/2016	FO/57140/2017	17/10/2017	10/11/2017
58.	E/1462/2011	FO/57141/2017	17/10/2017	10/11/2017
59-60.	E/52565/2015 & E/52596/2015	FO/57142-57143/2017	17/10/2017	10/11/2017

WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 13.11.2017 To 17.11.2017				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VICE PRESIDENT/MEMBERS	DATE ON WHICH ORDER DESPATCHED
		<u>FINAL ORDER</u>		
		<u>MISC ORDER</u>		
		<u>STAY ORDER</u>		
		<u>I.O. ORDER</u>		
		<u>NILL</u>		
				 Asstt. Registrar Excise Branch-DB 

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.